

is being collected and will be laid on the Table of the Sabha.

#### Delhi Development Authority

2042. { Shri Naraindin:  
Sardar A. S. Saigal:

Will the Minister of Health be pleased to state:

(a) the names of the members of the Delhi Development Authority constituted under Section 3 of the Delhi Development Act, No. 61 of 1957;

(b) the names of the members of the Advisory Council constituted under Section 5 of the aforesaid Act; and

(c) how far the advice given by the said Advisory Council was utilised by the authority in the matter of preparation of the Master Plan, the Zonal Development Plans and generally on the planning of Development of Delhi?

**The Minister of Health (Shri Karmarkar):** (a) and (b). Two lists are placed on the Table of the Sabha. [See Appendix III, annexure No. 79].

(c) The advice given by the Advisory Council was given due consideration by the Authority while preparing the draft Master Plan for Delhi. The advice of the Advisory Council is also being taken into account by the Authority in the preparation of zonal development plans which are now in hand. The Delhi Development Authority is also keeping in view generally the advice tendered by the Advisory Council regarding the planning of development of Delhi.

#### Shipping Fares

2043. **Shri Kunhan:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Eastern Shipping Corporation and M/s Binny & Co, Madras have increased the fare for all tickets from October, 1960;

(b) if so, the rate of increase in fare; and

(c) whether Government have received any protest against this increase by these firms?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) The question presumably refers to the Madras/Singapore passenger-cum-cargo service operated jointly by the Eastern Shipping Corporation and the B.I.S.N.Co. whose Madras Agents are M/s. Binny & Co. If so, it is a fact that the passenger fares were increased on this route from October, 1960.

(b) The fare was increased by 10 per cent. in both directions with a rebate of 10 per cent. on return tickets for saloon class.

(c) No protest has so far been received by the Government against the increase.

#### Accident to Oil Tanker near Bombay

2044. **Shri Kunhan:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a turbine tanker "World Concord" carrying a cargo of about 30,000 tons of crude oil ran aground on 18th November, 1960 at the entrance of the Bombay harbour of the Prongs Reef; and

(b) if so, the details thereof?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) S.T. "World Concord" is a single screw steam tanker of 20215 tons gross and 12731 net registered tons. The vessel is owned by World Concord Corporation of Manrovia (Liberia) and is registered in Manrovia. The vessel sailed from Bandar Mashur (Persian Gulf) for Bombay at 1230 hours G.M.T. on 13th November, 1960 laden with a cargo of 31402